

(TO BE PUBLISHED IN THE GAZETTE OF INDIA, PART 1 SECTION 2)

No.K-11017/03/2017-US.I
Government of India
Ministry of Law and Justice
(Department of Justice)

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Jaisalmer House, 26, Man Singh Road.
NEW DELHI-110 011, dated 14th November, 2017.

NOTIFICATION

In exercise of the powers conferred by clause (1) of article 222 of the Constitution of India, the President, after consultation with the Chief Justice of India, is pleased to transfer Shri Justice Ved Prakash Vaish, Judge, Meghalaya High Court, as a Judge of the Allahabad High Court and to direct him to assume charge of his office in the Allahabad High Court on or before 28th November, 2017.

mp
14/11/2017

(Rajinder Kashyap)

Joint Secretary to the Government of India
Tele: 2338 3037

To

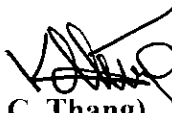
The Manager,
Government of India Press,
FARIDABAD

No. K. 11017/03/2017-US.I

Dated 14.11.2017

Copy to:-

- 1 Shri Justice Ved Prakash Vaish, Judge, Meghalaya High Court,
- 2 The Secretary to Governor of Meghalaya, Shillong.
- 3 The Secretary to Chief Minister of Meghalaya, Shillong.
- 4 The Secretary to Chief Justice, Meghalaya High Court, Shillong.
- 5 The Chief Secretary, Government of Meghalaya, Shillong.
- 6 The Registrar General, Meghalaya High Court, Shillong.
- 7 The Accountant General, Meghalaya, Shillong.
- 8 The Secretary to the Governor, Uttar Pradesh, Lucknow.
- 9 The Secretary to the Chief Minister, Uttar Pradesh, Lucknow.
- 10 The Secretary to the Chief Justice, Allahabad High Court, Allahabad.
- 11 The Chief Secretary, Government of Uttar Pradesh, Lucknow.
- 12 The Registrar General, Allahabad High Court, Allahabad.
- 13 The Accountant General, Uttar Pradesh, Lucknow.
- 14 The President's Secretariat, (CA.II Section), New Delhi
- 15 PS to Principal Secretary to the Prime Minister, New Delhi.
- 16 Registrar (Conf.), O/o Chief Justice of India,
5, Krishna Menon Marg, New Delhi.
- 17 PS to ML&J/PS to MoS(L&J)/PSO to Secretary (J)/JS(J.I)/DS()/US.I/ S.O.(Desk)
- 18 Notification copy uploaded on the website of the Department of Justice,
Government of India, New Delhi at www.doj.gov.in.


(K.C. Thang)

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